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Title: Introduction of the Railways (Amendment) Bill, 2015. (insertion of new chapter XIII A)

*(Insertion of new Chapter XIII A)*

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Sir, I beg to move for leave to introduce a Bill further to amend the Railways Act, 1989.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Railways Act, 1989."

*The motion was adopted.*

SHRI ADHALRAO PATIL SHIVAJIRAO: Sir, I introduce the Bill.

HON. DEPUTY-SPEAKER: Item No. 41, Dr. Ravindra Babu.

**15.33 ½ hrs**